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Title: Regarding plight of tenant farmers in the country -laid.

**SHRI JAYADEV GALLA (GUNTUR):** The plight of tenant farmers in the country is pathetic and pitiable and Andhra Pradesh is no exception to that and, for that matter, my Guntur district is also on the same footing. It is all happening because tenant farmers do not get bank credit, they don't get any subsidy, etc. Taking advantage of this, moneylenders thrive on them because their loans cannot be waived. This is resulting in 80% suicides by tenant farmers out of the total farm suicides in the country. There are 3.5 lakh tenant farmers in my Guntur district alone. But, when you see how many IDs issued to tenant farmers, it is just 60,000 to 85,000 only. This clearly indicates that tenant farmers are not only discriminated against in giving loan, etc., but also in issuing identity cards. There is a proposal that if a tenant farmer is issued identity card, he would be given bank loans and other facilities. But, nothing of that sort is happening. Secondly, Kisan Yojana is also not extended to them. The Government is saying that it does not have the data on tenant farmers. In view of the above, I request Government of India to immediately collect and compile data on tenant farmers, extend PM-KISAN to tenant farmers, NABARD should set up Tenant Farmers Development Fund to help tenant farmers and immediately issue IDs to all tenant farmers in the country, including Guntur.